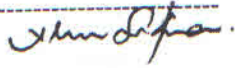



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 13/01/2017.

PRESENT: SHRI RATAKONDA MURALI, MEMBER(J) AND  
DR. ASHOK KUMAR MISHRA, MEMBER(T).

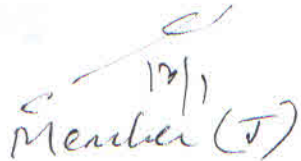
APPLICATION NUMBER : ZP 68/12  
PETITION NUMBER : TP 39/16 CA 1/13  
NAME OF THE PETITIONER(S) : Sudarshan Kumar Manchandra &  
2 others.  
NAME OF THE RESPONDENT(S) : Automobiles (P) Ltd. & 5 others.  
UNDER SECTION : 397/398

S.NO.	NAME(IN CAPITAL) & PHONE NUMBER	DESIGNATION REPRESENTATION BY WHOM	SIGNATURE
1.	ARUN SRI KUMAR 9886720984	Adv. for Respondents	
2	ADARSH, S 8754400261	Adv. for Petitioners	

ORDER

Counsel for petitioner in CA 1/13 is present. Counsel  
for Respondents in CA 1/13 is also present, who requested  
time to argue.

Posted finally to 31-01-2017.

  
12/1  
Member (J)

  
12/1  
Member (T)